## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

212/245/NCLT/MB/MAH/2017

IN THE MATTER OF:	
Mr. Sanjay Lalchand Siriah	Petitioner
Ÿ.	
White Steel Engineering Solutions Pvt. Ltd.	Respondent
SECTION: UNDER SECTION 245	2 T 8 T 8 T 8 T 8
SECTION : ONDER SECTION 245	
	Order delivered on 05.09.2017
Coram:	
CHIEF JUSTICE M.M. KUMAR	
Hon'ble President	
Deepa Krishan	
Hon'ble Member (T)	
For the Petitioner(s) :	
For the Respondent(s) :	

## **ORDER**

On the last date of hearing no one was present on behalf of the petitioner and the matter was adjourned for today. The situation continues to be the same.

Consequently, the petition is dismissed for non-prosecut

(CHIEF JUSTICE M.M. KUMAR)

(DEEPA KRISHAN) (MEMBER TECHNICAL)

05.09.2017 Vineet